

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 386
(TO BE ANSWERED ON THE 19th March 2026)

FLIGHTS FROM GWALIOR AIRPORT

386. SHRI BHARAT SINGH KUSHWAH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government proposes to formulate any action plan to connect the newly constructed Gwalior Airport in Madhya Pradesh with cities such as Kolkata, Hyderabad, Indore, Jaipur and Udaipur through Boeing/72-seater ATR aircraft services based on infrastructure and passenger availability; and
(b) if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) and (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) & (B) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 386 FOR REPLY ON 19.03.2026 REGARDING 'FLIGHTS FROM GWALIOR AIRPORT' ASKED BY SHRI BHARAT SINGH KUSHWAH.

(a) & (b): Gwalior Airport is presently connected to Mumbai, Delhi and Bengaluru with 42 weekly flight movements (arrivals + departures) operated by M/s IndiGo and M/s Air India Express. The commencement of flight operations from any airport in the country is a commercial decision of the airlines, based on the economic and operational viability of the route and other associated factors. With the repeal of the Air Corporations Act in March 1994, the Indian domestic aviation sector was fully deregulated. Airlines are free to induct capacity with any type of aircraft and to determine the markets and routes they wish to serve. However, such operations are subject to compliance with the Route Dispersal Guidelines (RDGs) issued by the Government, slot allocation by the respective airport operators and approval of flight schedules by the Directorate General of Civil Aviation (DGCA).
